COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.141 of 2012

Dated : 17th August, 2012

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. Rakesh Nath, Technical Member

Orange County Resorts & Hotels Ltd. **... Appellant(s)**

Versus

Karnataka Pradesh Electricity Regulatory Commission & Ors. **..Respondent(s)**

Counsel for the Appellant(s): **Mr. Shridhar Prabhu**
Mr. D.S. Bhat

Counsel for the Respondent(s):

ORDER

Admit. Issue notice to all the Respondents. Dasti Service is permitted.

In the meantime pleadings be completed. The Respondents are directed to file their respective replies on or before 15.09.2012 after getting the paper books from the Appellant/Applicant.

Post the matter for hearing on **24.09.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/rv